- (b) whether significant proportion of the same suffers spoilage due to bacterial contamination and becomes unfit for home consumption and export; and
- (c) the steps taken to improve the position in this behalf?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Govinda Menon): (a) Yes.

- (b) Yes.
- (c) In order to improve the position, it is proposed to set up a chain of cold storages and frozen fish storages along the coast line and to introduce refrigerated rail and road transport.

Cattle Fodder

- 1233. Shri Ram Harkh Yadav: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:
- (a) whether Israel has developed a new variety of Cacti which can serve as a substitute for ordinary cattle fodder;
- (b) if so, whether India is also experimenting in the same variety of fodder; and
 - (c) if so, with what result?
- The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) to (c). Information is being collected and will be laid on the Table of the House.

Soil Testing Sets

- 1234. Shri Ram Harkh Yadav: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:
- (a) whether Government propose to introduce Mobile Soil Testing sets in the intensive areas of Package Programme:
- (b) if so, whether the sets are ready for action; and
- (c) the detailed process of their application?

2582(ai)LSS-3.

- The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shril Shyam Dhar Misra): (a) and (b). Yes, A scheme to introduce Mobile Soil Testing Units in the Intensive Agricultural Areas is under consideration. This scheme will be implemented after the approval of the Planning Commission has been obtained and necessary funds provided.
- (c) The scheme envisages the provision of one mobile soil testing unit to start with, for each district of the country. Ultimately, one such unit may be provided for each block, Each unit will be attached to a standard soil testing laboratory. In the phased programme of implementation of the scheme, priority will be given to the laboratories serving the Intensive Agricultural Areas, and to the areas where fertilizer consumption has reached a high level.

Gramdan Movement

- 1235. Shrimati Ramdulari Sinha: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:
- (a) how does the working and organisation of statutory Gram Panchayat and Gram Sabha under the Gramdan movement of each State differ; and
- (b) the merits and demerits of these two types of institutions?

The Deputy Minister of Food, Agriculture. Community Development and Cooperation (Shri Shinde): Statutory Gram Panchayats exist in all the States for every village group of villages, while Gram Sabhas under the Gramdan movement are set up under their law for each of the Gramdan villages in Andhra Pradesh, Assam, Bihar, Maharashtra, Orissa. Rajasthan and West Bengal. The Gram Panchayats consist of elected Panches and a Sarpanch; Gram Sabhas of Gramdan villages, in some States called Gram Parishads Mandals, with their own directly elected Presidents and executive and other committees, if any, consist of the

adults residing in the village or owning land there or donating it by way of Gramdan. The Gram Panchayat's functions include, besides developmental activities, civic functions; the focus in the case of Gram Sabhas in Gramdan villages is on land management and development and socioeconomic betterment of the village. Each set of institutions has its designated sources of income. The Gram Panchavats and the Gram Sabhas in Gramdan villages have concurrent jurisdiction under their respective legislations, but the law provides for the latter taking over the functions of the former.

(b) The Gram Panchayat is a more compact unit of administration; the Gram Sabha, on the other hand, has the advantage of being more broad based; each of these bodies, however, is also provided with the other's counterpart. In the specific context of Gramdan, the Gram Sabhas have more apt relevance.

Model State Farms

1236. Shrimati Ramdulari Sinha: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

- (a) whether any assessment has been made of the out-turn of the Model State Farms running in different States;
- (b) if so, whether Government are aware that due to the bad performance of such farms in many States, it has not been able to inspire confidence of the farmers in Government Machinery; and
- (c) the steps being taken to improve their performance?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) to (c). The 4000 seed multiplication farms already set up in the country serve as model Farms for demonstration of improved agricultural practices. Various Expert Bodies such as the Programme Evaluation Organisation, Seed Multiplication Team (Committee on Plant

Projects) of the Planning Commission and other Experts reviewed inter-alia the progress of these farms Against the background defects brought out and the remedies suggested by these Expert Bodies. Programme of Action better performance of the farms and allied programme was drawn up by the Government of India and forwarded to the States. Various technical and organisational measures to be adopted have been recommended to the States to effect improvements by adopting all possible measures among others such as:-

- Completion of irrigation, and stores and provision of adequate technical staff to ensure good management.
- 2. Reclamation of all available land in the farms for cultivation.
 - 3. Provision of fencing.
- Provision of other equipments necessary for effecient farming.

Information received from the States indicates that necessary steps are being taken by them for further development and improvement of the farms.

Production and Consumption of Foodgrains

1237. Shri Sezhiyan: Shri Rajaram:

Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state the figures of per capita production and per capita consumption of rice, wheat and other foodgrains for each State in 1984-65?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): A statement giving State-wise information on per capita production of rice, wheat and other food-grains in 1984-65 is laid on the Table of the House [Placed in Library. See No. LT-5630/68]. Figures of per capita consumption of rice, wheat and other foodgrains are